

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) - taken on order
8	15.3.95	<p>The applicant has filed a ^{to include} Misc. application to-day seeking the Chairman/D.G. Ordnance Factory as Respondent 4. The same is permitted.</p> <p>Heard Shri A.C. Mohanty, learned counsel for the applicant and Shri Aswin Kumar Mishra, learned Standing Counsel.</p> <p>In this case, the applicant, Shri S.K. Hota, has submitted an appeal to the Director-General, Ordnance Factories, Calcutta, against the penalty of removal imposed on him by the General Manager, Ordnance Factory, Bolangir, on 2.8.1994. The appeal is dated 30.8.1994 and it was forwarded to the Director-General, Ordnance Factories on 15.9.1994. The petitioner complains that the said appeal has not been disposed of yet and prays for a direction to be issued to the Director-General/ Chairman, Ordnance Factories, Board, who has since been arrested as a party (with due permission) to dispose of the appeal within a stipulated period.</p> <p>It is, therefore, directed that the appeal submitted by Shri S.K. Hota, Driver, Ordnance Factory, Bolangir, addressed to the Director-General, Ordnance Factories, Calcutta, be disposed of by the latter within 45 days from the date of receipt of a copy of this order, with a reasoned, speaking decision.</p> <p>Thus the application is disposed of.</p> <p>A copy of the application along with these orders may be sent to the Director General, Ordnance Factories, Calcutta ^{to other respondent} ^{15.1.95}</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p><u>Order Dt. 9.12.94</u></p> <p>Time till 23.12.94 is granted to file amendment petition, failing which place before the Bench for orders.</p> <p><i>S</i></p> <p>REGISTRAR</p> <p>Amendment petition has not yet filed.</p> <p>for further orders.</p> <p><i>Ratha</i></p> <p>29/12</p> <p>Bench</p> <p><u>Dt. 6.1.95</u></p> <p>Call on 13.1.95. Amend Petition be filed in the meantime</p> <p><i>S</i></p> <p>Registrar.</p> <p>Amendment petition has not yet filed.</p> <p>for further orders.</p> <p><i>Ruth</i></p> <p>1.2.1. Registration</p>